




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
147/16	181/17	Hearing	391 394	Wilderness Lodge Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1)	Prema Itali	Advocate for ROC for	
2	SPT J. P. to HAN SPT Legl	Advocate to ROC for	
3)	Narasimha Kumar, O/o OL, 181/17		

Counsel for petitioner is present. Counsel for petitioner is directed to furnish information as required by AOL in his report.

For filing the affidavit over the clarification sought by the Tribunal, list it on 24.03.2017.

MEMBER (J)

MEMBER (T)